

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nicomet Industries Ltd Date of Commencement of Liquidation: 16-12-2020; List of Stakeholders as on Date: 01-03-2021; Name of IP: Mr. Divyesh Desai; Last 5 digitof registration number: 10338

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				9132204				NA
2	Liquidation costs incurred till date				2200000				NA
3	Secured financial creditors	2	2464598840	2	2464598840				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	176858904	1	80000000				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	1	104767578					104767578	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	111	80493604	40	5466879		285897	74740829	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	1270420537	4	1258274751			12145785	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	83	427025655	79	121359636		104905274	200760746	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	14579278	1	8154685		6424593		<a href="#">Annexure 9</a>
Total		204	4538744396	127	3949186995	0	111615764	392414938	